

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

17.

C.P. (IB)/116(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 30.04.2024

NAME OF THE PARTIES: Reliance Commercial Finance Limited  
Vs.  
Medybiz Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Siddha Pamecha i/b Thodur Law Associates, Ld. Counsel for the Financial Creditor present. Mr. J. D'souza, Ld. Counsel for the Corporate Debtor present.
2. The Ld. Counsel for the Corporate Debtor has been filed reply. Reply is taken on record.
3. Heard Ld. Counsel for both the parties. **Reserved for Orders.** Both the parties may file their short synopsis in not more than 2-3 pages within two (2) days.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)